

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-58/55/ND/2018

In the matter of :

Federal Mogul Powertrain Solutions India (P) Ltd.

....PETITIONER

SECTION :

Under Section 66

Order delivered on 20.2.2018

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner /applicant :


For the Respondent/Corporate Debtor ; : -

For the Intervener :

ORDER

Learned Counsel for the petitioner is present. Heard at length.

Order is reserved.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjet